

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2981/2015

New Delhi, this the 15th day of December, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Neeraj Kumar
S/o Sh. Khagesh Mahto,
Aged about 40 years,
Post : Badli Workers,
R/o H. No. 30/416, DMS Colony,
Hari Nagar, Ghanta Ghar,
New Delhi-110064.Applicant

(By Advocate : Shri. Mahesh Srivastava)

Versus

1. Union of India
Through its Secretary
Ministry of Agriculture
Krishi Bhawan, Rafi Marg, New Delhi.
2. Delhi Milk Scheme
Through its General Manager,
West Patel Nagar, New Delhi.Respondents

(By Advocate : Shri. Gyanendra Singh and Dr. CH. Shamsuddin Khan)

O R D E R (ORAL)

Justice M.S. Sullar, Member (J)

Vide separate detailed judgment of even date rendered in the case of Anil Kumar Vs. UOI & Anr., in main O.A bearing No. 2989/2015, the instant O.A has also been dismissed. However, the parties are left to bear their own costs.

(P.K. Basu)
Member (A)

(Justice M.S. Sullar)
Member (J)
15.12.2016

/Mbt/